## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

T.P.No.81/2017 C.P-894/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company		Diabari Tea Company Ltd.		
			Winding up	
Under Section		433,434		
SI. No.	Representa	gnation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of of or forate ore dits / Appeleant	Signature with date
11).	madhus	sudbin Sarkar. Advocate		Anineita Brottachaz
			ORDER	13/04/14

Ld. Counsels for the petitioner informed that arguing Sr. Counsel is not present and express her inability whether compliance of the earlier order dated 03/07/2017 has been made or not.

Petitioner is directed to comply with the order dated 03/07/2017 within 7 days.

List the matter on 26/07/2017.

(Vijai Pratap Singh) Member (J)